

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 10870 of 2015

(Arising out of OIA-MUN-CUSTM-000-APP-012-013-14-15 dated 25.11.2013 passed by Commissioner of CUSTOMS-MUNDRA)

Alok Gupta

.....Appellant

Director of Swiber Off Shore India Ltd.
Having its Office At Centrium, Unit No.3 And 4, 3 Rd Floor,
Phoenix Market City, Mall Kurla,
MUMBAI-MAHARASHTRA

VERSUS

C.C. Mundra

.....Respondent

Office of the Principal Commissionerate of Customs,
Port User Buld., Custom House Mundra, Mundra
Kutch, Gujarat-370421

APPEARANCE

Mr. Hardik Modh and Amit Ladhha Advocates for the Appellant (Assessee)
Mr. G. Kirupanandan, Superintendent (Authorized Representative) for the Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 06.01.2022
DATE OF DECISION: 12.04.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10869 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha